

Friday, January 28, 1881

COUNCIL OF GOVERNOR GENERAL
OF
INDIA

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1881

P . L .

ABSTRACT OF THE PROCEEDINGS

OF THE

Council of the Governor General of India,

ASSEMBLED FOR THE PURPOSE OF MAKING

LAWS AND REGULATIONS.

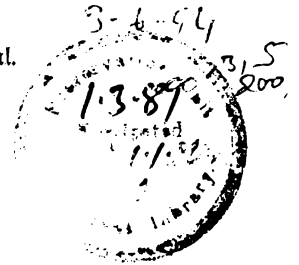
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WITH INDEX.

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CALCUTTA:

OFFICE OF THE SUPERINTENDENT OF GOVERNMENT PRINTING, INDIA.

1882.

Abstract of the Proceedings of the Council of the Governor General of India, assembled for the purpose of making Laws and Regulations under the provisions of the Act of Parliament 24 & 25 Vic., cap. 67.

The Council met at Government House on Friday, the 28th January, 1861.

PRESENT :

His Excellency the Viceroy and Governor General of India, K.G., P.C., G.M.S.I.,
presiding.

His Honour the Lieutenant-Governor of Bengal, K.C.S.I.

His Excellency the Commander-in-Chief, G.C.B., G.C.S.I, C.I.E.

The Hon'ble Whitley Stokes, C.S.I., C.I.E.

The Hon'ble Rivers Thompson, C.S.I.

The Hon'ble J. Gibbs, C.S.I.

Lieutenant-General the Hon'ble Sir D. M. Stewart, G.C.B.

Major the Hon'ble E. Baring, R.A., C.S.I.

The Hon'ble Maharájá Jotindra Mohan Tagore, C.S.I.

The Hon'ble C. Grant.

The Hon'ble J. Pitt Kennedy.

The Hon'ble H. J. Reynolds.

The Hon'ble G. F. Mewburn.

The Hon'ble B. W. Colvin.

INSOLVENT DEBTORS ACT AMENDMENT BILL.

The Hon'ble MR. KENNEDY introduced the Bill for the amendment of the law relating to Insolvent Debtors in India, and moved that it be referred to a Select Committee consisting of the Hon'ble Messrs. Stokes, Gibbs, Paul, Mewburn and Colvin and the Mover. He said that, when he had the honour of asking the Council for leave to bring in the Bill, he mentioned the motives which induced him to lay the matter before the Council, and it was hardly necessary for him, after the lapse of so short an interval since the last meeting of the Council, to repeat what he had then said. He might, however, mention that the Chief Justice of the North-Western Provinces had written to him suggesting some other provisions; these were matters which would properly come before the Committee when they were considering the Bill in its present form, and he might add that he thought it would probably be wise to add to the

Committee the name of the Hon'ble Mr. Mewburn as the representative of the commercial community.

The Motion was put and agreed to.

The Hon'ble MR. KENNEDY also moved that the Bill be published in the local official Gazettes in English and in such other languages as the Local Government might think fit.

The Motion was put and agreed to.

The Council adjourned to Friday, the 4th February, 1881.

D. FITZPATRICK,
Secretary to the Government of India,
Legislative Department.

CALCUTTA ;
The 28th January, 1881. }